Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 215 of 2014

Dated:- 12th October, 2015

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Vaayu (India) Power Corporation Pvt. Ltd. ... Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir &
Mr. M.G. Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. S.B. Upadhayay, Sr. Adv.
Ms. Mandakini Ghosh
Mr. Saransh Shaw

ORDER

Post the matter for respondents' arguments on **7th December, 2015.**

(I.J. Kapoor)
Technical Member

(Justice Surendra Kumar)
Judicial Member

rkt/mk